

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/89/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : A.PREM KUMAR  
**NAME OF THE RESPONDENT(S)** : KK FLATS PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Y. Prakash

Advocate for Petitioner

Y Pr

**ORDER**

Mr. Y. Prakash, Counsel for petitioner present. Matter has been transferred from the Hon'ble High Court. There is no representation on behalf of the Respondent. Counsel for the Petitioner is directed to issue private notice to the Respondent.  
**Put up on 13.07.2017.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)